



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.07.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 26.07.2024 are as follows. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 856 of 2020 (PH)	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	26.07.2024	10.09.2024
2.	Competition App. (AT) No. 05 of 2021 & I.A. No. 1397, 1398, 2468 of 2021 (PH)	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	26.07.2024	24.10.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar